

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CROWN ALBA WRITING INSTRUMENTS INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 15-07-2019; List of Stakeholders as on Date: 26-09-2019; Name of IP: Mr. Shравan Kumar Vishnoi; Last 5 digit of registration number: 10079

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1060933		1060933				NA
2	Liquidation costs incurred till date		2578777		2578777				NA
3	Secured financial creditors	3	6110109751	3	6110109751				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	12	4940411	12	4940411				Annexure 6
7	Operational creditors (Government Dues)	1	120124797				120124797		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	129139156	4	129139156				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	6367953825	19	6247829028	0	120124797		